

Deputy Speaker, sir, despite having rich natural resources, Bihar has been facing shortages and natural calamities. Seven Five Years Plans have so far been implemented in the country for the development, but it is a pity that there is not much change in the condition of Bihar. During First Five Year Plan, per capita expenditure was Rs. 17 in Bihar, while it was Rs. 26 at national level. In Second Five Year Plan, it was Rs. 44 against Rs. 52 a national level, in Third Plan it was Rs. 70 against Rs. 86, in Fourth Plan it was Rs. 94 against Rs. 125, in Fifth Plan it was Rs. 207 against Rs. 302 and in Sixth and Seventh Plans it was Rs. 442 against Rs. 670 and Rs. 642 against Rs. 1022 respectively and even at present the condition is more or less the same. Keeping in view the miserable condition of common people in Bihar emphasis should have been given on the development of Bihar, but in the annual plan of 1991-92 also, per capita expenditure was Rs. 261 for Bihar as against Rs. 338 at the national level. It is in justice against Bihar. Earlier the Planning Commission itself had proposed Rs. 2,251 crore but today the Government has reduced it by 70% and fixed it at Rs. 700 crore.

Therefore, I request the Union Government to re-consider this decision.

- (vi) **Need for Involvement of Members of Parliament by State Government in the Centrally Sponsored Schemes**

[English]

SHRI G.M.C. BALAYOGI (Amalapuram): In centrally sponsored schemes like Rural urban Housing, D.R.D.A., C.I.T.D.A., etc., the State Governments are not involving the Members of Parliament but involving only MLAs and also on political lines.

I request the Central Government to direct the state Governments for involving

Members of Parliament of respective areas in such centrally sponsored schemes.

- (vii) **Need to issue directives to Food Corporation of India to supply adequate quantity of foodgrains to Pauri and Chamoli hilly districts of Uttar Pradesh**

[Translation]

SHRI BHUWAN CHANDRA KHAN-DURI (Garhwal): Mr. Deputy Speaker, sir, Pauri and Chamoli districts of Uttar Pradesh have been facing foodgrains crisis for the last so many months due to non-transportation of foodgrains, wheat, rice, sugar and kerosene oil to these districts by the Food Corporation of India. At present the situation has gone to the extent of starvation. Its main reason is that the Food Corporation of India has been adopting an indifference attitude in transporting foodgrains to the godowns located at these places. As a result of which the people of Pauri and Chamoli districts are getting 500 grams wheat and rice per unit, while most of the people depend only on the foodgrains supplied by the Government. In this respect, I would like to cite an example that the Food Corporation of India has supplied only 900 metric tonnes of wheat to district Pauri, while its quota was fixed, as 1775 metric tonnes. Similarly, the Food Corporation of India has supplied only 477 metric tonne of rice to this district while its quota was 680 metric tonnes, which is totally inadequate. I would also like to mention that all the development blocks of these two districts are included in all those development blocks which have been selected by the Prime Minister to make the Public Distribution System extensive and even then such type of situation is prevailing there.

I, therefore, urge upon the Central Government to issue necessary directives immediately to the Food Corporation of India for transporting adequate quantity of wheat, rice, sugar and other items to these districts as soon as possible.